

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 38  
CA(CAA)-03/(ND)/2020**

**Under Section: 230-232**

**In the matter of:**

Priyavrat Infrastructure Pvt. Ltd. And  
Mehul Finvest Pvt. Ltd.

**....Applicant**

**Order delivered on 03.01.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Applicant

: Mr. Abhishek Nehta, CA  
Mr. Sameer Gupta, Adv.

**ORDER**

Order reserved.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

MUKESH